

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**CP No.51/2016
In
OA No.3/2016**

this the 16th day of February, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Vinod Kumar
S/o Mr. Ajit Singh
R/o H.No.484/3, Ambedkar Nagar Extn.
Haider Pur
Delhi – 110 088.
(Head Constable/Selected Sub-Inspector by way of Direct
Recruitment in Delhi Police) Petitioner.

(By Advocate: Shri Ajesh Luthra)

VERSUS

1. Shri B.S.Bassi
Commissioner of Police
PHQ MSO Building
IP Estate, New Delhi.
2. Shri Joy N. Tirkey
Deputy Commissioner of Police
(Recruitment Cell)
New Police Lines, Delhi.
3. Shri G.S.Awana
Deputy Commissioner of Police
Establishment
PHQ MSO Building
IP Estate, New Delhi.
4. Shri N.Gnana Sambandan
Principal
Police Training College
Jharoda Kalan
New Delhi
Delhi – 110 072Contemnors/Respondents.

(By Advocate:Shri K.M.Singh)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar,

Heard both sides.

2. The learned counsel for the respondents while producing the order which was received by the applicant on 15.02.2016, submits that they have fully complied with the interim order of this Tribunal dated 12.01.2016, which the learned counsel for the applicant also affirmed. In the circumstances, the CP is closed. Notices are discharged. No costs.

(SHEKHAR AGARWAL)
Member (A)

(V. AJAY KUMAR)
Member (J)

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